

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

4.

C.P.(IB)/256(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES:

Central Bank of India

Vs.

Ranjanbala P. Mehta

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. Ms. Ruchita Jain i/b MDP and Partners, Ld. Counsel for the Petitioners present (VC).
2. Ld. Counsel for the Petitioner seeks some time to make submission.
3. At her request, list this matter on 07.06.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)